

Women trafficking

2004. SHRI BHUBANESWAR KALITA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that women trafficking is on the rise due to the unmanned international border, which continue to make North East women vulnerable to cross border human trafficking;

(b) whether it is a fact that over 220 cases were registered under the Immoral Trafficking (Prevention) Act in Assam in the last ten years and over 600 persons arrested in these connections;

(c) the anti-human trafficking measures that has been taken by the Ministry and the awareness programmes taken in Assam and North East;

(d) the number of girls who have been rescued and has been rehabilitated under various programmes under the Ministry; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per the National Crime Records Bureau (NCRB) data, a total of 3991, 3029 and 2848 cases were reported in the country in 2007, 2008 and 2009 respectively, under various crime heads relating to human trafficking such as Procuration of Minor Girls [Sec 366-A Indian Penal Code (IPC)], Importation of Girls (Sec 366-B IPC), Selling of Girls for Prostitution (Sec 373 IPC) and Immoral Traffic (Prevention) Act. The NCRB does not maintain data on cross border human trafficking.

(b) As per the information received from NCRB, total of 236 cases were reported and 616 persons were arrested under the Immoral Traffic (Prevention) Act in Assam during the 10 year period from 2000 to 2009.

(c) to (e) The Government is taking measures to combat trafficking for commercial sexual exploitation in the country. The Immoral Traffic (Prevention) Act, 1956 supplemented by the Indian Penal Code, prohibits trafficking in human beings, including children and lays down penalties for it. A comprehensive Advisory on Preventing and Combating Human Trafficking in India has been issued on 09.09.2009 by the Government of India to all States/Union Territories. Further, the Ministry has

been implementing the 'Ujjawala' Scheme, under which financial assistance is being provided for prevention of trafficking and for rescue, rehabilitation and re-integration of victims of trafficking for commercial sexual exploitation. Under the 'Ujjawala' Scheme, 21 projects have been sanctioned in the North Eastern States of Assam, Manipur, Mizoram and Nagaland. Of these, 19 projects are, inter alia, being provided financial assistance for prevention of trafficking which includes holding sensitisation and awareness generation workshops and preparing awareness generation material.

Rescue is undertaken by the Non-Government Organisations and Anti-Human Trafficking Units. Data on number of girls rescued is not centrally maintained. 76 Rehabilitation Homes which can accommodate upto 3800 beneficiaries have been sanctioned under the 'Ujjawala' Scheme in the country. This includes 12 Rehabilitation Homes in the North Eastern States of Assam, Manipur, Mizoram and Nagaland taken together.

Adoption in the country

2005. SHRI NARESH GUJRAL : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the figure of total adoptions in the country in 2010-11;
- (b) the details of domestic and international adoptions in the last year;
- (c) in what manner these figures can be compared with adoptions in China/USSR;
- (d) the number of adoption agencies that have been granted licenses by Government all over the country;
- (e) whether it is a fact that CARA intends to centralize all international adoptions after October 1, 2011; and
- (f) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Statistics of adoptions are maintained calendar year wise. During the year 2010, the total reported adoptions were 6286, out of which 5693 were domestic adoption and 593 were inter-country adoptions.

(c) Government in the Ministry of Women and Child Development does not maintain data of adoptions in China and USSR.